## F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi - 66

Dated: 04.07.2017

## ORDER NO. 85 of 2017

Hon'ble President is pleased to partially modify sitting notified vide order no. 81/2017 for CESTAT Delhi to the extent indicated below:-

On 07.07.2017 Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Shri B. Ravichandran, Member (T) will hear the following ROM applications after the regular Division Bench in Court No. 1 is over:-

- 1. E/ROM/50604/2016
- 2. ST/ROM/51450/2016
- 3. E/ROM/50405/2017

On 7.7.2017 at 2.30 p.m. Hon'ble Shri S.K. Mohanty, Member (J) will hear following part-hear matters:

- 1. ST/1765/2011-SM
- 2. C/53660/2014-SM

By Order

(Mohinder Singh)
Deputy Registrar

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Mar 4/4/18 Dv. Registrar